

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. C.P.(IB)-724(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Bank of Baroda (Vijaya Bank)
V/s
Matoshri Laxmi Sugar Co-Generation Industries Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Naresh Trivedi appeared for the Financial Creditor. Counsel Mr. Pankaj Uttardhi appeared for the Corporate Debtor. The Counsel appearing for the Financial Creditor is directed to locate the whereabouts, the latest and correct Addresses of the Directors of the Corporate Debtor Company. The Counsel appearing for the Corporate Debtor seeks time to file the Application to withdraw his vakalatnama.

List the matter for hearing on **09.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)